

**BJP 1st party with
100 RS members
since 1988**

Continued from Page 1

Though nominated members invariably vote for the government, since in the current House preferred to be counted as part of the ruling BJP giving the party an actual numerical strength.

Elections for 53 more seats are expected to be held in June. July 20 will see the new vacancies as 20 MPs will retire in June and 33 others in July. Since 11 of these seats will be vacant from Uttar Pradesh, the BJP would be able to retain its strength, backed by its recent win in the state assembly.

The jump in the BJP's tally in the Upper House is not expected before early 2024 when as many as 54 seats will go for biennial elections. It will, however, depend on how the ruling party will perform in five assembly elections - Gujarat and Himachal Pradesh later this year, and Madhya Pradesh, Chhattisgarh and Rajasthan in next year. If the BJP gains majority on its own in the Upper House by April 2024, it will be for the first time since 1982 when the same party had majority on its own in both the Lok Sabha and Rajya Sabha.

Meanwhile, the NDA will have to get crucial bills passed in the Upper House with the help of non-UPA and non-NDA political parties such as YSRCP and BJD.

**Lavrov: India's policy not
susceptible to blackmail**Sachin Parashar
@timesgroup.com

Following his meeting with India's foreign minister, Russian Foreign Minister Sergey Lavrov said both countries continued to respect and accommodate each other's interests and that foreign policies of both were based on legitimate national interests.

Even as Lavrov appreciated India's position on Ukraine, he was based on an understanding of the issue in its entirety and not a one-sided view. His counterpart S Jaishankar reiterated in the meeting that differences and disputes should be resolved through dialogue and diplomacy and also with respect for international law, sovereignty and territorial integrity.

He also described India's foreign policy as independent and not susceptible to "blackmail". Faced with increasing pressure from the West to call on Russia, India has to walk the line between its commitment to its own sovereignty and territorial integrity to disavow claims that it has put itself in the Russian camp.

Asked about the offer later, Lavrov said Russia is not adverse to India playing a role if it can assert the "principles

Our relations were very sustainable during many difficult times in the past and I don't have the slightest doubt that our mutual respect and the search for balance of interests will prevail in our relations in the future as well

Sergey Lavrov | RUSSIAN MIN

of fairness and justice" and explain the same to others. The foreign minister said it was "natural and objective" for Russia's partners to increase their trade with Russia in the face of unreasonable sanctions. "Many years ago we started to move away from using dollars in our relations with India, China and many other countries. We used our national currency move and more. That trend will intensify now. Our trade and financial relations will find a way to bypass the sanctions," said Lavrov. He added that military-technical cooperation with India will not be affected by the sanctions either and that Russia is open to new agreements in defence based on "mutual interests" and "balance of interests".

However, Lavrov also called for cooperation with Chi-

na under the RIC mechanism "to promote equity in international relations".

In his opening remarks earlier, Lavrov said friendship is the key word to describe the history of India-Russia relations. "Our relations were very sustainable during many difficult times in the past and I don't have the slightest doubt that our mutual respect and the search for balance of interests will prevail in our relations in the future as well," said Lavrov, as he praised Jaishankar for his remarks mentioning a multipolar world and underscoring the need for India to diversify its energy sources in the presence of UK foreign secretary Elizabeth Truss.

"We have been developing a specially privileged strategic partnership with New Delhi and this is one of the key priorities of the Russian foreign policy. It is equality and mutual trust that underlie our actions on the international arena, and in the context of a multipolar world, which is being objectively shaped, as you alluded to yesterday, during a conference in New Delhi. We are certainly interested in having the world order balanced, which makes it sustainable," said Lavrov.

**Spend on def
imports down
from 46% to 36%**

TIMES NEWS NETWORK

New Delhi: The Defence Acquisition Council has scrapped five deals which had got ADRS (acceptance of necessity) but were yet to be inked. These include helicopters, short-range surface-to-air missiles and some vehicles.

The move comes after the armed forces were directed to prepare lists of their proposed foreign procurements that could be substituted by indigenous products, as was earlier reported by TOI.

"The government has taken several policy initiatives in the past few years under the Make in India programme and brought in reforms to encourage indigenous design, development and manufacture of defence equipment in the country, including design and development of projects like Kanishk (Russian naval helicopter)," Bhattacharya said.

Replying to another question, the minister said the expenditure on defence procurement from foreign sources

has reduced from 46% to 36%, thereby reducing the import burden, from 2019-20 to 2020-21.

"Further, the value of production of (domestic) public and private sector defence companies has increased from Rs 75,071 crore to Rs 84,843 crore in the last two years (2019-20 and 2020-21)," Bhattacharya added.

India, however, still remains one of the top three arms importers in the world, which is a strategically vulnerable position to be in because supplies can be choked in times of crisis.

The wide-ranging US-led western sanctions against Russia after its invasion of Ukraine has once again underscored this.

India is facing the challenge of maintaining high operational military readiness because almost 70% of its defence hardware and software is of Soviet or Russian origin, which require a regular supply of spares as well as maintenance, as was earlier reported by TOI.

**M.P. STATE COOPERATIVE MARKETING
FEDERATION LTD.**

Jehangirabad, BHOPAL

PRESS NOTE

Sale of 34962 MT of Urad whole (Black Gram-whole) procured in Khairi Marketing Yards, Bhopal, in minimum support price & quantity of 113801 MT of Moong-whole (Green Gram-whole) procured in Rabi Marketing Year 2021-22 through e-auction via e-auction service providers on 'As is Where is basis' will be commenced from 05.04.2022. Interested buyers can participate in the e-auction by registering on the service provider portal of their choice who has given their consent to work with the MARKED. The list of service provider portals will be displayed on the official website of MARKED www.mpmarked.gov.in. No separate publication or information will be issued regarding e-auction.

M.P. Madhyam/104247/2022

MANAGING DIRECTOR

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Securities and Exchange Board of India (Securities Regulation) Regulations, 1992)

FOR THE ATTENTION OF THE CREDITORS OF
M/s. AAK KA ANAND PAPERS LIMITED

RELEVANT PARTICULARS ARE:

1. Name of corporate debtor: M/s. AAK Ka Anand Papers Limited
2. Date of appointment of corporate debtor: 15th December, 2021
3. Authority under which corporate debtor is registered: Registrar of Companies, Pune
4. Corporate Identity No. of corporate debtor: U22101MH1999PC030413
5. Address of the registered office and principal office (if any) of corporate debtor: 2nd Floor, Rajguru Business Centre, New Chhatrapati Shivaji Maharaj Building, Pune-411005
6. Insolvency commencement date in respect of corporate debtor: 31.03.2022 (order received on 01.04.2022)
7. Estimated date of closure of insolvency resolution process: 29.06.2022
8. Name and registration number of the insolvency professional assigned to the corporate debtor: CA Vinay Maheshwari Regn. No. 180199/2019/P-19/2018/10/0294
9. Address and e-mail of the insolvency professional, as registered with the Board: 2nd Floor, Rajguru Business Centre, New Chhatrapati Shivaji Maharaj Building, Pune-411005. Email: vinaymaheshwari@gmail.com
10. Address and e-mail to be used for correspondence with the insolvency professional: 2nd Floor, Rajguru Business Centre, New Chhatrapati Shivaji Maharaj Building, Pune-411005. Email: vinaymaheshwari@gmail.com
11. Last date of submission of claims: 15th April, 2022
12. Details of creditors: "Any creditor of the corporate debtor (as of the date of commencement of insolvency) who has submitted its claim to the insolvency professional by the last date of submission of claims, shall be deemed to be a creditor of the corporate debtor for the purpose of the insolvency resolution process."
13. Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class: Not Applicable
14. (a) Financially sound and solvent: Not Applicable
15. (b) Details of authorized representatives: Not Applicable

Notes: A notice given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s. AAK Ka Anand Papers Limited on 31st March, 2022 (order received on 01.04.2022). The creditors of M/s. AAK KA ANAND PAPERS LIMITED are hereby called upon to submit their claims on or before 15th April, 2022 to the insolvency professional at the address mentioned in the above notice.

The financial creditors shall submit their claims with supporting documents only. All other stakeholders shall submit their claims with supporting documents only. All other stakeholders shall submit their claims with supporting documents only. All other stakeholders shall submit their claims with supporting documents only.

CA Vinay Maheshwari
Insolvency Resolution Professional to M/s. AAK Ka Anand Papers Limited
2nd Floor, Rajguru Business Centre, New Chhatrapati Shivaji Maharaj Building, Pune-411005
Date: 02/04/2022
Email: vinaymaheshwari@gmail.com Mobile No: +91 932781166 / 930793349

Water Resources Department G.R. No. Tender 0417/Pra.Kra.247/MP-1 dtd.30/11/2018.

Proforma - I

Government of Maharashtra

Water Resources Department

Office of the Executive Engineer,

Dimbhe Dam Division, Manchar.

At/Po. - Manchar, Tal. Ambegaon, Dist. Pune, Pin code 410503

E-mail - eedimbhedam@gmail.com Phone -

E-TENDER NOTICE NO. 4 FOR 2022-23

Executive Engineer, Dimbhe Dam Division, Manchar, Water Resources Dept., Govt. of Maharashtra is inviting tender by e-tender system.

The tender documents are available for download from Govt. website <https://mahatenders.gov.in>. All rights are reserved to accept or reject tender by the Executive Engineer, Dimbhe Dam Division, Manchar, Conditional tender will not be accepted.

Sr. Name of Work

No.

Estimated Cost put to tender (Rs.)

Earnest Money Deposit (Rs.)

Tender Fee (Rs.)

Class of Contractor

Time limit for Completion

1. Constructing Structures on Dimbhe Right Bank canal (i) Cart Track Road Bridge (8 Nos) at Ch. 53708, 52950, 93410, 94150, 95570, 96300, 97730, 98740 m, (ii) Foot Bridge (2 Nos) at Ch. 53420, 108300 & (iii) Standing Wave Flume (3 Nos) at Ch. 90375, 100400, 110700 m.

e-tender available period - From: 04.04/2022 to 18/04/2022.

e-tender opening date - 20/04/2022. (If possible or next suitable date)

Details of e-tender are available on following website:

1) <https://mahatenders.gov.in>

2) Executive Engineer, Dimbhe Dam Division, Manchar Office Notice Board.

ad/-
Executive Engineer
Dimbhe Dam Division, Manchar

COLLEGE OF ENGINEERING PUNE (CEEP)

(An Autonomous Institute of the Govt. of Maharashtra)

College of Engineering Pune, Marol Road, Shivajinagar, Pune-411005, M.S.

Phone: +91 2025725252 Fax: +91 2025725252 Website: www.ceep.org.in

INVITATION OF QUOTATION

Supply of print books at Central Library of College of Engineering Pune

College of Engineering Pune invites sealed quotations for print books proposal from reputed and experienced companies to participate in the competitive bidding process of tender of print books. For the details of this tender document, interested bidders should visit www.ceep.org.in

Official Director, College of Engineering Pune - 05

PSPCIL Punjab State Power Corporation Limited

Regd. Office : PSEB Head Office, The Mall, Patiala - 147001

Corporate Identity No. : U40199PB2019GC030813

Website : www.pspcil.in (Contract number 9646118721)

Tender Enquiry No. QW-255PO-W Dated 30.03.2022

Chief Engineer/Stores & Workshops Organization, Sarabha Nagar, PSFCL, Ludhiana, invites e-tender for Supply, installation and commissioning of CCTV cameras. For detailed NF & tender specification please refer to <https://procure.punjab.gov.in> from 01.04.2022 from 2:00 pm onwards.

NOTE : Compulsion and addendum, if any will be published online at <https://procure.punjab.gov.in>

CEEP, PUNE

RAILWAY RECRUITMENT BOARD BHOPAL

East Railway Colony, Near Bhopal Railway Station, Bhopal - 462010

E-Tender No. RRB SPL-GEN RRC-01-2019 ECA 2022

Dated: 01-04-2022

Chairman, Railway Recruitment Board, Bhopal, acting for and on behalf of President of India invites Open E-Tender to Two Packet System for the work of "Engaging of Exam Conducting Agency to conduct Computer Based Test and all other related services like processing of results and panel etc for Railway Recruitment Board in connection with Recruitment of various posts on Indian Railways in level-1 of 7th CPC Pay Matrix notified through Centralized Employment Notification (CEN) RRC/2019" at the approximate cost of Rs. 38.33 Crores (Exclusive of GST).

Detail of the tender can be viewed on website www.irps.gov.in

Date 01/04/2022

Member Secretary

For Chairman RRB/Bhopal

PSPCIL Punjab State Power Corporation Limited

Regd. Office : PSEB Head Office, The Mall, Patiala - 147001

Corporate Identity No. : U40199PB2019GC030813

Website : www.pspcil.in (Contract number 9646118721)

Tender Enquiry No. QW-296PO-W Dated 30.03.2022

Chief Engineer/Stores & Workshops Organization, Sarabha Nagar, PSFCL, Ludhiana, invites e-tender for Supply, installation and commissioning of

1) 11 Nos. Set of complete 3 phase Power Analyzer including applicable 'Various Sets and Accessories' (to be enclosed in one cubical unit) to measure No Load & Full Load Losses of 110-433 KV, Distribution Transformers ranging from 3.15 to 20 MVA capacities as per IS 2026, having maximum percentage impedance 5%.

2) 01 Nos. Complete 3 phase Power Analyzer including applicable 'Various Set and accessories' (to be enclosed in one cubical unit) to measure No Load & Full Load Losses of 110-433 KV, Distribution Transformers ranging from 3.15 to 500 KVA capacities as per IS 2026.

For detailed NF & tender specification please refer to <https://procure.punjab.gov.in> from 01.04.2022 from 2:00 pm onwards.

NOTE : Compulsion and addendum, if any will be published online at <https://procure.punjab.gov.in>

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**BUILDING CONSTRUCTION DEPARTMENT
TENDER CELL
TENDER ADVERTISEMENT-NEW WORKS
PUNE MUNICIPAL CORPORATION**

1. E-Tender Sales Period - 04/04/2022 Afternoon 2.30 PM to 25/04/2022 Afternoon 2.30 PM.

2. Tender Acceptance Last Date & Time - 04/04/2022 Afternoon 2.30 PM to 25/04/2022 Afternoon 2.30 PM.

3. Date of Opening the technical envelope - 26/04/2022 Afternoon 3.00 PM.

S. Tender No. Department Name Name of Work Estimated cost put to the tender Earnest money Time limit in calendar months Cost of Tender Document

1. FMC/BHAVAN/2/2022-23 Building construction Department Refurbishment of Synthelite Athletic Track on Baburao Saras Ground. (PMC Registration condition Relaxed)

1) The Bidder must have successfully constructed minimum two IAF class II certified synthetic Tracks in India with the same manufacturing Brand given in the Tender and out of which at least one synthetic track should be in situ sandwich type track with class II certification, as proposed in the Tender. 2) The E-Tender is uploaded on the website of Mahatender.

A) All the details regarding the tender terms / conditions etc. are mentioned in the tender set and the tender set for this work is available on the website <https://mahatenders.gov.in>. Tender set and acceptance is being done online only from this website and all the tenders are being invited in two Envelopes.

B) In case of non-receipt of tender set on the last day of tender sale, the tenderer will be solely responsible for non-submission of online presentation on the last day of acceptance.

C) Complete information about online tender process can be found at Bhavan Vibhag Pune Municipal Corporation.

D) Deposit amount will be accepted through ECS / RTGS / NEFT facility as per office order no.

(SD/-) Executive Engineer

Building Construction Department

Pune Municipal Corporation

Advt No. 27, Dt. 01/04/2022

ADMISSIONS OPEN

M.S. Master in Packaging Technology

(Affiliated by Jawahar Nrihari Technological University, JNTU, Hyderabad)

Eligible Criteria: Full Time Graduate Degree in Engineering & Technology or Four Year Science Graduate.

M.Sc. Master in Packaging Technology

(Affiliated by Guna Gokul Indraprastha University, Delhi)

Eligible Criteria: Full Time Graduate Degree in Science, Engineering & Technology with Physics, Chemistry & Mathematics and main subject or one of the second subjects in three year degree.

(Candidate should visit Guna Gokul Indraprastha University website www.gunagokulindraprastha.edu for more information)

PGDP: Post Graduate Diploma in Packaging

(Mumbai and Kolkata only)

Eligible Criteria: Full Time Graduate Degree in Science, Engineering & Technology with Physics, Chemistry & Mathematics and main subject or one of the second subjects in three year degree.

CPE: Certified Packaging Engineers

(Chennai & Online Mode only)

Eligible Criteria: Full Time Graduate Degree in Engineering & Technology.

For details please contact:

+91 22 6912242-5 for PGDP - Mumbai

+91 33287 0163 / 6816 for PGDP - Kolkata

+91 11 22166763-5 for M.Sc - Delhi

+91 44 24914321 for M.S - Hyderabad

01 04 24914321 for CPE - Chennai

Note: Candidates can visit the IP website (www.ipin.com) and submit the application form through online and offline modes for PGDP, M.S., and CPE.

onlinepgdp@ipin.com for PGDP at Mumbai & Kolkata

onlinepgdp@ipin.com for M.S at Hyderabad

onlinepgdp@ipin.com for CPE at Chennai

www.ipin.com for PGDP, M.S & CPE

www.ipin.com for M.S.C

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BRUHAT BENGALURU MAHANAGARA PALIKE

Office of the Executive Engineer, Govindarajana Division, 2nd Floor, Shakti Soudha 13th Cross Road, 4th B Main Road, M.C. Layout, Vijayanagara, Bengaluru-560 040.

No. ECE/GRN/TNGL-14/2021-22 Date: 31.03.2022

SHORT TERM TENDER NOTIFICATION

(Through GOK e-Procurement Portal only)

(STANDARD TENDER DOCUMENT WK- 3)

Tenders on Item Rate basis are invited by the undersigned for the work mentioned below from the registered contractors of Bruhat Bengaluru Mahanagara Palike or Equivalent registration with CPWD/KPWD/Railways/MES or any State Government Organizations

SL No. Name of the Works Est.Cost (T in Lakhs) EMD (in %)

Two Cover Works

1. Drilling of Borewell, Pipeline and Other Allied works in Ward No-103 1